

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001**

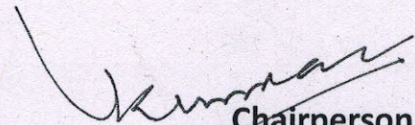
No. 03/MSN-JM/124/NGTD/2013/630

May 30, 2017

Office Order

In revision of earlier office order No. 03/MSN-JM/124/NGTD/2013/827, dated 31.08.2016 and in exercise of powers conferred under sub-rule(1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) rules, 2011, the posting of Hon'ble Mr. Justice M.S. Nambiar, Judicial Member has been revised as regular transfer at NGT, Southern Zone Bench at Chennai.

With the issuance of this order, the earlier orders dated 31.08.2016, stands revised.

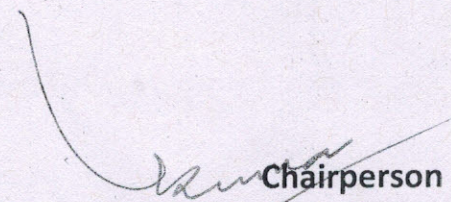

**Chairperson
National Green Tribunal**

To

Hon'ble Mr. Justice M.S. Nambiar,
Judicial Member, NGT, SZB, Chennai

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson
2. PA to Ld. Registrar General
3. The Registrar, NGT, SZB, Chennai
4. The Deputy Registrar, NGT(PB)
5. DCA/DDO, NGT
6. Incharges, Judicial Section-I & II
7. Protocol Section, NGT(PB)
8. PA to Hon'ble Judicial Member
9. Court Masters of Court No. 1 & 2
10. Bar Association of NGT
11. Website of NGT/Notice Board of NGT
12. Guard File/Files Concerned (02,91,34)
13. Personal file


**Chairperson
National Green Tribunal**